

for identifying new industrial opportunities in the small scale sector and for assisting new entrepreneurs.

**Concessional aid to India by Aid India Consortium**

1107. DR. B. L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) the total amount of concessional aid sought for by India at the Paris meeting of the Aid India Consortium held during June last to meet its foreign exchange requirements for its development programmes for the year 1986-87;

(b) the aid expected to be provided by the Aid India Consortium; and

(c) particulars of the important ongoing and new development projects which will be financed by this concessional aid ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Consortium has been considering India's requirements of external assistance in its periodical meetings. It is a group of Countries/Institutions which has been set up at the initiative of the World Bank to consider availability of aid to India in the context of its requirements. The assessment of aid requirements in made by the World Bank and Government of India does not indicate any figures of requirement of aid.

(b) The total aid pledges indicated at the Consortium Meeting held on 16th and 17th June, 1986 in Paris were of the order of US \$ 4.5 billion.

(c) The particulars of the ongoing and new development projects to be financed by this will be known after the detailed negotiations with various donor countries and institutions are finalised.

**Profits/Losses by Public and Private Sector Hotels**

1108. SHRI C. JANGA REDDY :  
DR. A. K. PATEL :

Will the Minister of TOURISM be pleased to state :

(a) names and number of hotels in the Public Sector and their profits and losses in the Sixth Plan period and also thereafter;

(b) how is the performance of those of the same category in the private sector;

(c) the average occupancy rate of the 5-Star public sector hotels and how does it compare with that in the private sector; and

(d) how is the performance of those public sector hotels which cater for middle-class occupants who can afford only moderate rates ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (d). Information is being collected and will be laid on the table of the Sabha.

**Distribution of Loans in Trivandrum District through Credit Camp**

1109. SHRI SODE RAMAIAH : Will the Minister of FINANCE be pleased to state :

(a) whether loans and assets worth Rs 13.37 crores were distributed to 35,859 persons on 27 May, 1986 in a credit camp at two places in Trivandrum district;

(b) if so, the details thereof;

(c) the time taken by banks to scrutinise the loan applications;

(d) the conditions on which loans were given to weaker sections; and

(e) when the first instalment of loan is payable ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) to (e). Public Sector Banks organise credit camps in different parts of the country at the initiative of field functionaries

as a part of the overall measures taken by them to increase the flow of credit to the weaker sections—in line with the targets laid down for such credit deployment. Since no central monitoring of such credit camps is considered feasible or necessary by the Reserve Bank of India the present data reporting system does not yield separate detailed information in respect of the credit camps or the amounts and particular types of loans disbursed through them. At the same time as per Reserve Bank of India's guidelines from time to time, banks have to follow well defined procedures for identification, scrutiny, appraisal, liberalised terms and conditions for margin money, security, etc. as well as repayment schedules for bank loans channelled towards the 'weaker sections'.

#### Opening of Bank Branches during 1986

1110. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of nationalised banks proposed to be opened during 1986; and

(b) the number out of which have been opened upto 30th June, 1986, Statewise :

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The aim of Branch licensing policy for 1985-90 is to achieve a coverage of 17,000 population per bank office in rural and semi-urban areas of each Development Block. The policy also aims at filling up spatial gaps with a view to ensure the location of a bank office within 10 kms. from each village. The Reserve Bank of India (RBI) has advised the State Governments/Lead Banks to identify centres on the basis of norms laid down in the policy and to forward the lists of identified centres finalised by the State Governments to RBI. The question of issuing licences for opening additional bank offices would be considered by RBI in terms of the branch licensing policy, only after the lists of identified centres are received from the State Governments. No targets relating to number of branches to be opened during the

year 1986 have been fixed. It is, therefore, not possible at this stage to indicate the number of branches that may be opened in 1986.

Public Sector Banks have opened 76 new offices from January to March, 1986 as per details given below :

Name of State/ Union Territory	Number of offices opened
Assam	7
Bihar	11
Gujarat	2
Karnataka	4
Kerala	1
Madhya Pradesh	4
Maharashtra	5
Orissa	2
Punjab	1
Uttar Pradesh	17
West Bengal	12
Delhi	3
<b>Total</b>	<b>76</b>

#### Inclusion of Buldana District under Personal Accident Insurance Social Security Scheme

1111. SHRI MUKUL WASNIK : Will the Minister of FINANCE be pleased to state :

(a) whether Government of Maharashtra has recommended to the Union Government to include Buldana district under the "Personal Accident Insurance Social Security Scheme" during the current financial year; and

(b) if so, the action taken by Government thereon ?